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Title: Introduction of the Sugar Cess (Amendment) Bill, 2015.

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान) : महोदया, मैं प्रस्ताव करता हूँ कि वीनी उपकर (संशोधन) विधेयक, 2015 को पुरःस्थापित करने की अनुमति प्रदान की जाये।

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Sugar Cess Act, 1982."

The motion was adopted.

श्री राम विलास पासवान: महोदया, मैं विधेयक को पुरःस्थापित भी करता हूँ।

HON. SPEAKER: Now the House stands adjourned to meet again at 14:10 pm.

13.07 hours

*The Lok Sabha then adjourned till Ten Minutes past
Fourteen of the Clock.*

14.12 hours

*The Lok Sabha reassembled at Twelve Minutes past
Fourteen of the Clock*

(Hon. Deputy Speaker *in the Chair*)